

RAJASTHAN HIGH COURT, JODHPUR

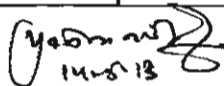
ORDER

No.Estt.(RJS)/ 69 /2013

Date : 14.05.2013

The following officers are appointed/posted as Presiding Officers of the vacant Courts shown against their names in addition to their own duties with immediate effect till further orders :-

S. No.	Name of officer with present post SARVA SHRI/MS. :	Name of vacant Court(s) of which the Presiding Officer appointed in addition to his own duties
	AJMER JUDGESHIP :	
1.	VINAY KUMAR GOSWAMI JUDGE, DESIGNATED COURT, AJMER	SESSIONS JUDGE, SPL.COURT, ACD CASES, AJMER
2.	K.P.SAXENA ADJ NO.4, AJMER	ADJ NO.2, AJMER
3.	NAWAL KISHORE SHARMA, ADJ NO.3, BEAWAR	ADJ NO.2, BEAWAR
4.	SHAILESH JARIA, CJ(JD)-JM, AJMER CITY(EAST), AJMER	ACJ(JD)-JM NO.5, AJMER
5.	BRIJENDRA RAWAT, CJ(JD)-JM, AJMER DISTRICT, AJMER	SPL.J.M. (N.I.ACT CASES), AJMER
6.	SHWETA DHAKA, ACJ(JD)-JM, KISHANGARH	CJ(JD)-JM, KISHANGARH
	ALWAR JUDGESHIP :	
7.	KAILASH CHAND SHARMA DJ, ALWAR	Sessions Judge, Spl.Court, ACD Cases, Alwar
8.	KAILASH CHAND SHARMA DJ, ALWAR	Spl. Court, SC/ST Cases Court, Alwar
9.	Gyan Prakash Gupta ADJ NO.1, ALWAR	ADJ NO.2, ALWAR
10.	GYARSI LAL SHARMA ADJ, RAJGARH	ADJ, LAXMANGARH
11.	RAJENDRA KUMAR ADJ NO.1, KISHANGARHBAS	ADJ NO.2, KISHANGARHBAS
12.	LAXMAN SINGH ADJ NO.2, BEHROR	ADJ NO.1, BEHROR
13.	LAXMAN SINGH ADJ NO.2, BEHROR	ADJ, BANSOOR
14.	NARENDRA KHATRI ACJ(JD)-JM NO.3, ALWAR	CJ(JD)-JM, RAMGAGARH (ALWAR)
	BALOTRA JUDGESHIP:	
15.	KAMAL CHHANGANI SPL.JUDGE, SC/ST CASES COURT, BARMER	ADJ, BARMER
	BANSWARA JUDGESHIP:	
16.	MINAKSHI MEENA CJ(JD)-JM, BANSWARA	ACJ(JD)-JM, BANSWARA
	BARAN JUDGESHIP :	
17.	HARI MOHAN GUPTA ACJ(SD)-ACJM, BARAN	CJ(JD)-JM, MANGROL
	BHILWARA JUDGESHIP :	
18.	RAVI SHARMA ADJ NO.2, BHILWARA	ADJ NO.1, BHILWARA



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S. No.	Name of officer with present post SARVA SHRI/MS. :	Name of vacant Court(s) of which the Presiding Officer appointed in addition to his own duties
19.	BHUVAN GOYAL ADJ, GULABPURA (BHILWARA)	ADJ, SHAHPURA
20.	MUDITA BHARGAVA CJ(SD)-ACJM, GULABPURA	CJ(JD)-JM, ASIND
BHARATPUR JUDGESHIP :		
21.	ONKAR TYAGI ADJ NO.4, BHARATPUR	ADJ NO.3, BHARATPUR
22.	SHIV DAYAL SINGH ADJ NO.1, BAYANA	ADJ NO.2, BAYANA
23.	ASHOK KUMAR JAIN ADJ NO.2, DEEG	ADJ, KAMA
24.	BHAIRU LAL CHANDEL ACJ(JD)-JM NO.1, BHARATPUR	ACJ(JD)-JM NO.4, BHARATPUR
BIKANER JUDGESHIP :		
25.	Muzaffar Choudhary ACJM No.4, BIKANER	ACJM (RLY.), BIKANER
26.	JAGENDRA KUMAR AGARWAL ACJM No.2, BIKANER	ACJ(JD)-JM No.1, BIKANER
BUNDI JUDGESHIP :		
27.	NEERAJ KUMAR CJ(JD)-JM, INDERGARH	CJ(JD)-JM, LAKHERI
CHURU JUDGESHIP :		
29.	KRISHNA KANT CJ(JD)-JM, RAJGARH	CJ(SD)-ACJM, RAJGARH
DHOLPUR JUDGESHIP :		
30.	VIKRAM SANKHLA ACJ(JD)-JM No.1, DHOLPUR	ACJ(JD)-JM No.3, Dholpur
HANUMANGARH JUDGESHIP :		
31.	Tanveer Choudhary ADJ NO.2, HANUMANGARH	ADJ NO.1, HANUMANGARH
32.	RAJVEER SINGH ADJ NO.2, NOHAR	ADJ, SANGARIA & ADJ No.1, NOHAR
JAIPUR METROPOLITAN JUDGESHIP :		
33.	OM PRAKASH GUPTA-IV SESSIONS JUDGE, SPL. COURT, ACD CASES NO.1, JAIPUR	SESSIONS JUDGE, SPL. COURT, ACD CASES NO.2, JAIPUR
34.	CHANDRA KUMAR SONGARA SPL.JUDGE (CBI) NO.3, JAIPUR	SPL.JUDGE, SPL.COURT FOR TRIAL OF JAIPUR BOMB BLAST CASES, JAIPUR
35.	JAG MOHAN SHARMA ADJ NO.14, JAIPUR METROPOLITAN	ADJ NO.11, JAIPUR METROPOLITAN
36.	SHIV PRASAD TAMBOLI ACMM NO.2, JAIPUR METROPOLITAN	ACMM NO.7, JAIPUR METROPOLITAN
37.	RAMA KANT SHARMA ACMM NO.1, JAIPUR METROPOLITAN	ACMM NO. 16, JAIPUR METROPOLITAN
38.	KAILASH CHAND GUPTA ACMM NO.5, JAIPUR METROPOLITAN	ACMM NO. 17, JAIPUR METROPOLITAN
39.	PRASHANT AGARWAL CJ(JD)-MM (EAST), JAIPUR METROPOLITAN	ACJ(JD)-MM NO.5, JAIPUR METROPOLITAN
40.	RAKESH RAMAWAT ACJ(JD)-MM NO.20, JAIPUR METROPOLITAN	ACJ(JD)-MM NO. 14, JAIPUR METROPOLITAN

S. No.	Name of officer with present post SARVA SHRI/MS. :	Name of vacant Court(s) of which the Presiding Officer appointed in addition to his own duties
41.	NIHAL CHAND ACJ(JD)-MM NO.18, JAIPUR METROPOLITAN	ACJ(JD)-MM NO.22, JAIPUR METROPOLITAN
42.	PANKAJ BANSAL ACJ(JD)-MM NO.10, JAIPUR METROPOLITAN	ACJ(JD)-MM NO.29, JAIPUR METROPOLITAN
43.	RAJESH KUMAR ACMM NO.6, JAIPUR METROPOLITAN	SPL.MM(N.I. ACT CASES) COURT NO.4 JAIPUR METROPOLITAN
44.	SATISH CHANDRA GODARA ACMM NO.8, JAIPUR METROPOLITAN	SPL.MM(N.I. ACT CASES) COURT NO.5, JAIPUR METROPOLITAN
45.	ANWAR AHMED CHOUHAN ACMM NO.10, JAIPUR METROPOLITAN	SPL.MM(N.I. ACT CASES) COURT NO.7, JAIPUR METROPOLITAN
46.	DEVENDRA SINGH BHATI ACJ(JD)-MM NO.27, JAIPUR METROPOLITAN	SPL.MM(N.I. ACT CASES) COURT NO.10, JAIPUR METROPOLITAN
47.	SANJAY KUMAR MEENA ACJ(JD)-MM NO.28, JAIPUR METROPOLITAN	SPL.MM(N.I. ACT CASES) COURT NO.11, JAIPUR METROPOLITAN
48.	ANITA TAILOR ACJ(JD)-MM NO.16, JAIPUR METROPOLITAN	SPL.MM(N.I. ACT CASES) COURT NO.12, JAIPUR METROPOLITAN
49.	RAJKUMAR SHARMA ACMM (ECO.OFF.), JAIPUR METROPOLITAN	SPL.MM(N.I. ACT CASES) COURT NO.15, JAIPUR METROPOLITAN
50.	PANKAJ BANSAL ACJ(JD)-MM NO.10, JAIPUR METROPOLITAN	SPL.MM(N.I. ACT CASES) COURT NO.16, JAIPUR METROPOLITAN
51.	NIHAL CHAND ACJ(JD)-MM NO.18, JAIPUR METROPOLITAN	SPL.MM(N.I. ACT CASES) COURT NO.20, JAIPUR METROPOLITAN
	JAIPUR DISTRICT JUDGESHIP :	
52.	NARENDRA KUMAR SPL.J.M. (MOBILE) NO.2, JAIPUR DISTRICT, JAIPUR	ACJ(JD)-JM NO.2, JAIPUR DISTRICT, JAIPUR
53.	DR. MANISHA CHOUDHARY ACJ(SD)-ACJM NO.2, JAIPUR DISTRICT, JAIPUR	ACJ(JD)-JM No.3, JAIPUR DISTRICT, JAIPUR
	JHALAWAR JUDGESHIP :	
54.	ISHAWAR DAS JAIPAL DISTRICT & SESSIONS JUDGE, JHALAWAR	ADJ, AKLERA
55.	BEENA JAIN ACJ(SD)-ACJM, JHALWAR	CJ(JD)-JM, KHANPUR
	JHUNJHUNU JUDGESHIP :	
56.	SURYA PRAKASH KAKRA ADJ NO.1, JHUNJHUNU	ADJ NO.2, JHUNJHUNU & SPL.JUDGE, SC/ST CASES COURT, JHUNJHUNU
57.	LATA GAUR CJ(SD)-ACJM, KHETRI	CJ(JD)-JM, KHETRI
	JODHPUR METROPOLITAN JUDGESHIP :	
58.	PRAVEER BHATNAGAR ADJ, PHALODI (JODHPUR DISTT.)	ADJ NO.3, JODHPUR METROPOLITAN
59.	AKHILESH KALYAN ACJ(JD)-MM NO.2, JODHPUR METROPOLITAN	ACJ(JD)-METROPOLITAN MOBILE MAGISTRATE (MV ACT), JODHPUR METROPOLITAN

(Signature)
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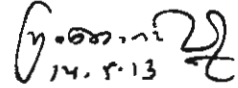
S. No.	Name of officer with present post SARVA SHRI/MS. :	Name of vacant Court(s) of which the Presiding Officer appointed in addition to his own duties
60.	JODHPUR DISTRICT JUDGESHIP :	
61.	ANIL KUMAR SHARMA ACJM, BILARA	CJ(JD)-JM, PIPAR
	KARAULI JUDGESHIP :	
62.	SURENDRA MOHAN SHARMA DJ, KARAULI	ADJ, KARAULI
63.	VINOD KUMAR BHARWANI ADJ NO.1, HINDAUN CITY	ADJ NO.2, HINDAUN CITY
	MERTA JUDGESHIP :	
64.	JANARDAN VYAS DJ, MERTA	SPL.JUDGE, SC/ST CASES COURT, MERTA
65.	ONKAR SINGH SHARMA CJ(SD)-ACJM, MAKRANA	CJ(JD)-JM, NAWA
66.	NEERAJ KUMAR CJ(SD)-ACJM, PARBATSAR	CJ(JD)-JM, KUCHAMANCITY
	PALI JUDGESHIP :	
67.	VISHNU DUTT SHARM-II ADJ, SOJAT	SPL.JUDGE, SC/ST CASES COURT, PALI
68.	PAWAN KUMAR SINGHAL CJ(SD)-ACJM, SOJAT	CJ(JD)-JM, SOJAT
69.	PREM RATAN OJHA CJ(JD)-JM, BALI	CJ(JD)-JM, SADRI
	PRATAPGARH JUDGESHIP :	
70.	RAJ KUMAR BHAGAT DJ, PRATAPGARH	Spl.Judge, SC/ST CASES COURT, PRATAPGARH
	SAWAI MADHOPUR JUDGESHIP :	
71.	MANOJ KUMAR GOYAL CJ(JD)-JM, SAWAIMADHOPUR	CJ(JD)-JM, KHANDAR
	SIKAR JUDGESHIP :	
72.	SHUBHA MEHTA ADJ NO.1, SIKAR	ADJ NO.2, SIKAR
73.	KEDAR LAL GUPTA ADJ, NEEM-KA-THANA	ADJ, SRIMADHOPUR
74.	GRISHMA SHARMA ACJ(JD)-JM NO.2, SIKAR	CJ(JD)-JM, SIKAR
	TONK JUDGESHIP :	
75.	PAWAN KUMAR SHARMA ADJ, TONK	SPL.JUDGE, SC/ST CASES, TONK
76.	DR. RUBINA PARVEEN ANSARI CJ(SD)-ACJM, UNIARA	CJ(JD)-JM, UNIARA
77.	MAHENDRA K. SINGH SOLANKI CJ(JD)-JM, DEOLI	ACJ(JD)-JM, DEOLI
	UDAIPUR JUDGESHIP :	
78.	RAVINDRA KUMAR JOSHI ADJ NO.4, UDAIPUR	ADDITIONAL SESSION COURT(WOMEN ATROCITIES CASES), UDAIPUR
79.	SATYA NARAIN VYAS ADJ NO.2, UDAIPUR	ADJ NO.5, UDAIPUR
80.	RAJESH SHARMA CJ(SD)-ACJM, JHADOL	CJ(JD)-JM, KOTRA
81.	RAMESH CHANDRA SHARMA CJ(SD)-ACJM, SALUMBER	CJ(JD)-JM, SARADA

(Signature)
14.5.13

NOTE :-

1. Except S.No. 58, the officers who have been appointed as P.O. of out lying Courts in addition to their own duties shall hold Court at the respective places at least for three days in alternative week. **Shri Praveer Bhatnagar** will hold camp in alternate week at Jodhpur.
2. The officers who have been appointed as P.O. of the Court stationed at the same headquarter in addition to their own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which they are holding additional charge.
3. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

BY ORDER,


14.5.13

REGISTRAR GENERAL

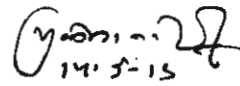
No.Estt.b2(v)1/2013/6676

Date : 14.05.2013

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Bench, Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. All the District & Sessions Judges.
12. Concerned Officers/Courts/Treasury Officers.
13. P.S. to All Hon'ble Judges at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/
RJS Leave/Jr.Actt./Building Cell.


14.5.13

REGISTRAR GENERAL